

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 4577/2023

SPORTS AUTHORITY OF INDIA

Appellant(s)

VERSUS

MOHIT YADAV & ORS.

Respondent(s)

(IA No. 2182/2024 - INTERVENTION/IMPLEADMENT)

Date : 19-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR
[IN CHAMBER]

For Appellant(s) Mr. Aruneshwar Gupta, Sr. Adv.
 Mr. Rajneesh Kumar Jha, Adv.
 Mr. Joby P. Varghese, AOR
 Mr. Faiyuzal Haque, Adv.
 Mr. Abhishek Sharma, Adv.
 Mr. Varun Dewan, Adv.

For Respondent(s) Mr. Rohit Kumar Singh, AOR
 Ms. Rajlakshmi, Adv.

 Mr. Govind Jee, AOR
 Mr. Omanakuttan K K, Adv.

 Mr. Naresh Kaushik, Sr. Adv.
 Mr. Ruchir Mishra, Adv.
 Mr. Sanjeev Saxena, Adv.
 Mr. Vardhman Kaushik, AOR
 Ms. Reba Mishra, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

IA No. 2182/2024

counter affidavit/reply, if any, shall be filed within two
weeks from today.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR